O.A.NO.193 OF 2005

ORDER DATED 04.12.07

CORAM: DR.D.K.SAHU, MEMBER(JUDL.) AND SHRI C.R.MOHAPATRA, MEMBER(ADMN.)

Heard the Ld.Counsel for both the parties.

- 2. Applicant basically seeks relief for publication of Seniority List of Jr.Clerks of Commercial Department of the Respondents/ Railway Administration and accordingly to give him promotion.
- 3. Respondents in their reply at paragraph-4 have clearly stated that the applicant has been given promotion to the post of Sr.Clerk w.e.f. 01.11.03. Ld.Counsel for the applicant submits that in fact the applicant has already been promoted and he has no more grievances; accordingly he does not want to further proceed with the case as the applicant has been given the relief sought for.
- 4. After having heard both the Counsels of parties, we find that the applicant has already been given the promotion and so the O.A. has become infructuous. So the O.A. stands disposed of as it is infructuous. No order as to costs.

MEMBER(ADMN.)

MEMBER(JUDL.)